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Transfer of Tha Bigha to Bangladesh.

- *133. SHRI JAGDISH PRASAD MATHUR: Will the Minister of EXTERNAL AFFAIRS be pleased *to* state:
- (a) the latest position with regard *to* proposed transfer of Tin Bigha area of West Bengal to Bangladesh; and
- 4b) whether Government are aware ot Ub public agitation against the proposal and in what manner Government would protect the safety and other interests of She Indian population likely to be effected by the proposed transfer of the Tin Maha area or permitting it to be wed b\ Bangladesh?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS SHRI EDUARDO FALEIRO): (a) The Government is committed to the teasing of Tin Bigha to Bangladesh in pursuance of our earlier agreements with Bangladesh. This commitment was reiterated during the recent visit of the Bangladesh Foreign Minister to India from 26—29 August, 1991. Necessary measures are underway to complete the required foralities for an early leasing of the corridor.

(b) Yes, Sir. Some residents of Kucbliteari, an area to the south of the Tin Bigha, have expressed apprehensions about their area becoming an enclave once the lease is put into effect. However, sach fears are misplaced because the sovereignty over the corridor will con-

tinue to vest ia India and the residents of Kuchlibari as also Indian officials and law enforcing agencies will continue to have the right of free and unfettered movement in the leased area tn either direction. The interests of the Indian population have thus been folly protected

Robberies in South Delhi

- 134. SHRI ASHWANI KUMAR: Will the Minister of HOME AFFAIRf be pleased to state:
- (a) whether Government are aware of the fact that day light robberies in Soutf Delhi, have been taking place for the last two years and police have not been able to check the same;
- (b) what are the details of such cases during the last two years and the number of cases in which the police have been able to arrest the culprits; and
- (c) the number of cases which terminated in deaths and what are the details of such cases in Vasant Kunj area?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) and (b) The number of cases of daylight robberies in South and Sou'a West Districts of Delhi during the last two years and upto 15th August, 1991, the number of persons arrested and the number of cases instituted in the court are as 1 follows:

| Year | | | | | Number of cases | Number of persons arrested | | Number of cases instituted in the court | | | |
|--------|------|-----|------|-------|-----------------|-------------------------------|---|---|-----|----|---------|
| | | | | | 20 | | | | | | <u></u> |
| 1989 | | • | | . • | 39 | 54 | | | | 21 | |
| 1990 | | | | | 27 | 50 | | • | | 18 | |
| 1991 | : | | | | 29 | 47 | | | • . | 6 | |
| (upto, | 15th | Aug | ust, | 1991) | | | ٠ | | | | , |

(c) There were 9 cases which terminated in death. Two of these cases occurred in Vasant Kunj area. In one of eases of Vasant Kunj area, two persons iave been arrested and the ease instituted in the court. The other case relating to Vasant Kunj area could not be worked out so far.

Unntilisation of P&T fonds for expansion of Postal Services

*135. SHRI VTREN T. SHAH: Will the Minister of COMMUNICATIONS be pleased to state:

Cal whether Government's attention has been drawn to the news item entitl-